## HON'BLE HIGH COURT OF UTTARAKHAND AT NAINITAL ROSTER OF HON'BLE BENCHES

AMENDMENTS IN ROSTER OF HON'BLE BENCHES ISUUED ON 07.09.2024

W.E.F. 10.09.2024

S.No	Hon'ble Division Benches	Matters	Amended Matters
2	Division Bench - II In Chief Justice's Court  Hon'ble the Chief Justice And Hon'ble Shri Justice Alok Kumar Verma	<ol> <li>Company Appeals</li> <li>Contempt Appeals</li> <li>Criminal Contempt Petitions</li> <li>Criminal Appeals</li> <li>Death References</li> <li>Other assigned matters</li> </ol>	<ol> <li>Company Appeals</li> <li>Contempt Appeals</li> <li>Criminal Contempt Petitions</li> <li>Criminal Appeals (Already Pending Before the Bench)</li> <li>Death References</li> <li>Other assigned matters</li> </ol>
		Admission, Order and Hearing including Fresh Cases	Admission, Order and Hearing including Fresh Cases (excluding Criminal Appeals)
4	Division Bench-IV In Court No. 1  Hon'ble Shri Justice Manoj Kumar Tiwari And Hon'ble Shri Justice Vivek Bharti Sharma	<ol> <li>Division Bench Criminal Revisions, Criminal Jail Appeals and Criminal Government Appeals</li> <li>Other assigned matters.</li> </ol>	<ol> <li>Division Bench <i>Criminal Appeal</i>, Criminal Revisions, Criminal Jail Appeals, and Criminal Government Appeals.</li> <li>Other assigned matters.</li> </ol>
	(In Post-Lunch Session Monday to Thursday)	Admission, Order and Hearing including Fresh Cases	Admission, Order and Hearing including Fresh Cases
S.	Hon'be Single Benches	Matters	Amended Matters
5	In Court No. 4  Hon'ble Shri Rakesh Thapliyal  (Monday to Friday-Post-Lunch Session)	1. Criminal Appeals, Jail Appeals and Govt.	<ol> <li>Criminal Appeals, Jail Appeals and Govt. Appeals (from the year 2017 to 2020)</li> <li>Crl. Misc. Applications</li> </ol>
		Admission, order and Hearing including Fresh Cases.	Admission, order and Hearing.

The ROSTER DATED 07.09.2024 shall stands amended accordingly.

Chief Justice
09.09.2024